

ITEM NO.24

Court 3 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 92/2022

ARJIT SHUKLA & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.19898/2022-EXEMPTION FROM FILING O.T. )

Date : 28-02-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Gopal Sankaranarayanan, Sr. Adv.  
Mr. Shashank Singh, AOR  
Mr. Anupam Chaudhary, Adv  
Ms. Tanya Shrivastav, Adv  
Mr. Mrinal Kumar Sharma, Adv  
Mr Adil Sharfuddin, Adv  
Mohd.Asad Khan, Adv  
Mr. Rajiv Kumar Sinha, Adv

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Liberty is granted to the petitioners to  
serve advance copy of the petition on the standing  
counsel for the concerned respondent(s), including  
Central Agency.

List this matter on 7<sup>th</sup> March, 2022.

(NEETU KHAJURIA)  
COURT MASTER

(VIDYA NEGI)  
COURT MASTER

